

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 12 OF 2018 &
IA NOS. 798 OF 2017 & 446 OF 2018**

Dated: 9th April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

NTPC Ltd.

Vs.

Central Electricity Regulatory Commission & Anr.

.... Appellant(s)

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Venkatesh
Mr. Pratyush Singh
Mr. Visas Maini
Mr. Varun Singh

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R-2

Mr. Parinay Deep Shah
Mr. Saransh Shaw
Ms. Aradhna Tandon for R-3

ORDER

Learned counsel for the appellant seeks three weeks time to file rejoinder. He may file the same on or before 01.05.2018 after serving copy on the other side.

List the matter on **24.05.2018**.

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**